

New Industries in Himachal Pradesh

1352. SHRI K. D. SULTANPURI : Will the Minister of INDUSTRY be pleased to state :

(a) the names of the industries to be set up in Himachal Pradesh during 1986-87;

(b) the names of the places where these industries would be set up; and

(c) the particulars of the parties issued licences by Union Government for this purpose ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) to (c). Under the provisions of the I(D&R) Act, a total number of 67 letters of intent and 22 industrial licences were granted during the years 1983 to 1985 for setting up of industries in Himachal Pradesh. It generally takes about 3 to 4 years for an industrial project to fructify. Actual gestation period, however, varies from project to project. Some of the above letters of intent/industrial licences granted during the last three years are likely to be implemented during 1986-87.

Details, such as name and address of the undertaking, location (including the name of district), items of manufacture and capacity, etc. in respect of letters of intent and industrial licences issued are being published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

Proposal from Madhya Pradesh for Increasing Royalty on Coal

1353. SHRI DILEEP SINGH BHURIA : Will the Minister of ENERGY be pleased to state.

(a) the royalty paid to Madhya Pradesh on mining of coal during 1984-85;

(b) whether Government have received proposals from the Madhya Pradesh Government for increasing the royalty on coal; and

(c) if so, the action taken in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Royalty paid during 1984-85 to Madhya Pradesh Government on mining coal by Western Coalfields Limited and Central Coalfields Limited is Rs. 13.92 crores and Rs. 3.28 crores respectively;

(b) and (c). Madhya Pradesh Government represented for enhancement of the rate of royalty on coal. To consider the question of further revision of royalty rate on coal, a Study Group was constituted in November, 1984. The Study Group has submitted its report which is under consideration of the Government of India.

Gas based industries in Jhabua, Ratlam and Ujjain

1354. SHRI DILEEP SINGH BHURIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government propose to allow the setting up of gas-based industries in Jhabua, Ratlam and Ujjain districts, by supplying gas to them from the gas supply line which passes through these districts and which is used for supplying gas to district Guna of Madhya Pradesh;

(b) if so, whether any priority has since been laid down in the case of special industries in this regard; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No proposals have been received by this Ministry requesting supply of gas for industrial purposes in Jhabua, Ratlam and Ujjain districts.

(b) and (c). The entire quantity of natural gas that is proposed to be produced from the South Bassein free gas fields and transported through the HBJ gas pipeline, has already been committed for supply on sustained basis for eventually meeting the feedstock requirements of eight fertilizer plants and the fuel requirements of two gas-based power plants which are being set up along the pipeline alignment. It is also